

ITEM NO.35

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 1894/2020

MOHIT GUPTA & ORS.

Petitioner(s)

VERSUS

SIYA RAM & ORS.

Respondent(s)

IA No. 196958/2019 - EXEMPTION FROM FILING O.T.)

Date : 16-12-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Jugal Kishore Gupta, Adv.
Ms. Sarika Verma, Adv.
Bahila K.K., Adv.
Mr. Dilip Kumar, Adv.
Mr. Dinesh Bahadur Singh, Adv.
Mr. Kausar Raza Faridi, AOR

For Respondent(s)

Mr. Sudhir Mendiratta, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No.1 (caveator) has filed counter affidavit.

Service is complete on respondent Nos.2 to 6 but none has
entered appearance.

Rejoinder affidavit has been filed.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar